

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1264
ANSWERED ON:27.11.2000
WIDENING AND DEVELOPMENT OF NATIONAL HIGHWAYS
DINSHA J. PATEL;JAYASHREE BANERJEE

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether any scheme for widening and development of National Highways in the country, particularly Madhya Pradesh, Uttar Pradesh and Chhatisgarh is under consideration of the Government;
- (b) if so, the details thereof, State-wise;
- (c) whether the Union Government have received any such proposal from State Governments;
- (d) if so, the action taken by the Government in this regard; and
- (e) the total amount of funds being allocated to States for the purpose, State-wise?

Answer

MINISTER OF STATE FOR ROAD TRANSPORT AND HIGHWAYS (MAJOR GENERAL (RETD.) B.C. KHANDURI AVSM)

(a) Yes, Sir.

(b) Annual Plan 2000-2001 provides for development of National Highways in Madhya Pradesh, Chhatisgarh, Uttar Pradesh and Uttaranchal at Plan costs of Rs.325.47 crore.

This includes the provision for widening of National Highways at plan cost of Rs. 48.25 crore as per details given below:-

Madhya Pradesh & Uttar Pradesh &
Chattisgarh Uttaranchal

Provisions for Widening	Length (Kilometers)	Madhya Pradesh & Chattisgarh		Uttar Pradesh & Uttaranchal	
		Length (Kilometers)	Amount (Rs. in crores)	Length (Kilometers)	Amount (Rs. in crores)
(i) FS/Detailed engineering for four laning	586	8.79	264	2.66	
(ii) Land acquisition -	-	88	10.00		
(iii) Widening to 2 lanes	43	26.80	-	-	
Total	35.59	12.66			

(c) & (d) The position of development proposals received from States of Madhya Pradesh, Chhatisgarh, Uttar Pradesh and Uttaranchal is given below:-

Particulars	Madhya Pradesh & Chhatisgarh		Uttar Pradesh & Uttaranchal	
	No	amount in	No	Amount in

	crores	crores	
(i) Plan provisions	57	150.82 58	172.67
(ii) Proposals received	41	110.90 31	102.10
(iii) Work sanctioned	30	71.99 21	60.11

(f) A statement indicating funds allocated to various States is attached.

STATEMENT REFERRED TO IN REPLY OF PART (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 1264 TO BE REPLIED ON 27.11.2000.

ALLOCATION OF FUNDS UNDER SCHEMES DURING 2000-2001.

S.NO.	NAME OF STATES	NH(O)	EAP	SRP	M&R	
UT	RS. IN LAKHS					
1	ANDHRA PRADESH	9100.00		50.00		1718.75 3230.00
2	ASSAM	5800.00	0.00			1894.73 2693.03
3	BIHAR	8800.00	0.00			2265.00 3933.70
4	CHANDIGARH	150.00		0.00		24.04 41.00
5	DELHI	1200.00	0.00			0.00 82.00
6	GOA	2300.00	0.00			232.00 328.53
7	GUJARAT	8810.00	0.00			312.79 1950.00
8	HARYANA	5800.00	8135.00			409.90 1410.00
9	HIMACHAL PR.	4700.00		0.00		839.68 1877.26
10	J&K	150.00	0.00			0.00 274.42
11	KARNATAKA	7800.00		105.00		1586.16 2897.67
12	KERALA	10500.00	100.00			524.00 1419.03
13	MADHYA PR.	10000.00	9000.00			3748.27 5670.46
14	MARASHTRA	11800.00	7250.00			230.00 3915.00
15	MANIPUR	1250.00		0.00		0.00 824.49
16	MEGHALAYA	2000.00		0.00		318.12 798.59
17	MIZORAM	1200.00		0.00		286.21 670.22
18	NAGALAND	1500.00		0.00		0.00 361.25
19	ORISSA	7000.00	3400.00	500.00		3626.99
20	PONDICHERRY	200.00		0.00		102.10 70.00
21	PUNJAB	4800.00	1500.00			395.62 1690.00
22	RAJASTHAN	11000.00	50.00	691.85		4307.25
23	TAMIL NADU	10200.00	0.00			1136.70 3388.79
24	UTTAR PRADESH	13684.00	1259.00			736.08 5349.82
25	WEST BENGAL	8800.00	4800.00			1665.00 3209.80
26	BRDB	13592.00	0.00	0.00		0.00
27	MINISTRY	3000.00	1751.00	0.00		0.00
28	NHAI	0.00	15614.00	0.00		0.00
	TOTAL	165136.00	53014.00	19617.00	54019.30	

Includes allocation for newly created state of Jharkhand. Includes allocation for newly created state of Chhatisgarh. Includes allocation for newly created state of Uttaranchal.